

प्रश्नोत्तर से संबंधित परिशिष्ट

परिशिष्ट 'तैतीस'

प्रश्न सं. [क. 2293]

ITI PKD  
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W.O. No: SECC001

No. Q-16015/1/2011-AI (RD)  
Government of India  
Ministry of Rural Development  
Department of Rural Development

Krishi Bhawan, New Delhi  
Dated 10<sup>th</sup> June, 2011

To.

1. The CMD, Bharat Electronics Limited (BEL),  
Outer Ring Road, Nagavara, Bangalore - 560045
2. CMD, Electronics Corporation of India Limited (ECIL),  
ECIL Post, Hyderabad - 500062
3. CMD, ITI Limited (ITIL),  
Dooravani Nagar, Bangalore - 560016

Sub: Order for Execution of Socio Economic & Caste Census

Sir,

Union Cabinet has approved the methodology for conducting BPL census which inter-alia involves using the Tablet PC manufactured by BEL. Further, the BPL census for the rural areas will also run concurrent with the BPL survey for urban areas and the Caste Census. The total estimated population for the entire country would be around 120 Crores.

Work has to be executed by the consortium of Central Public Sector Undertakings namely Bharat Electronics Limited (BEL), Electronics Corporation of India Limited (ECIL) and ITI Limited (ITI). The consortium will be lead by BEL. The door to door data entry for all the states & UTs shall commence from June 2011 and to be completed by December 2011.

The first phase of the Socio Economic & Caste Census will cover the State of Tripura and UTs of Puducherry, Chandigarh, Diu & Daman and Dadra & Nagarhaveli and the same shall be executed by BEL. The door to door data entry for the state of Tripura shall commence from 30<sup>th</sup> June 2011 and other UTs to commence from 18<sup>th</sup> July 2011.

The project envisages the following deliverables,

1. Collection of Data as per the questionnaire by visiting Door to door, consolidation of the same at Tehsil level and submitting the same to Central server.
2. Generation and printing of Draft Lists as per the prescribed format in 4 copies and submission of the same to State administration
3. Incorporation of Corrections from the Claims / Objections received from the field after display of Draft list. Generate Final List and submit the same to state Administration.
4. Develop, Deploy and maintain the Application software to carry out activities listed above at SI No 1 to 3.

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You are requested to make arrangements for appointing manpower for Data entry and for managing the Data centers at tehsil levels and also completion of Application software for Data entry, consolidation of field collected data, generation and printing of Draft list.


Remaining states shall be executed by the consortium of CPSUs, as per the tentative allocation, from August 2011.

As the matter is of utmost priority, you are requested to take necessary action immediately for mobilization & training of the manpower and allied activities as mentioned in the letter no 3010/GM/C/BPL/MRD/027 dated 11/05/2011. The necessary approval for awarding the work to the BEL lead consortium of CPSUs on the Cost Plus basis with an upper cap of Rs.12.54 per record subject to examination and validation by office of Chief Adviser of Cost, Department of Expenditure, Ministry of Finance and report by them on reasonableness of the proposal.

CPSUs are also requested to make immediate arrangements for appointing service providers, training operators to enable them to operate the Tablet PC for data entry.

This LOI will be regularized later with a firm order / agreement in stamped paper on similar lines made by ORGI for the Creation of National Population Register project containing all relevant clauses based on certification of Cost reasonable issued by Chief Adviser (Cost), Government of India. The increase or decrease in order value will be suitably adjusted based on increase/decrease over the estimated population.

Yours faithfully

  
(P.K. PADHY)  
Chief Economic Advisor  
Tel: 011-23073776